

*(Open Court)*

***CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD***

This the **11<sup>th</sup>** day of **March, 2019**

Present:

**HON'BLE MS. AJANTA DAYALAN, MEMBER-A.  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.**

**C.C.P NO. 330/00123/2018  
IN  
O.A NO. 330/119/2018**

Jagdish Singh Yadav, aged about 59 years, Son of Shri Munshi Lal Yadav, Resident of House No. 17, Post Bahrthana, District - Etawa.

.....Applicant.

**V E R S U S**

Mr. Abhishek Ranjan, Senior Divisional Personnel Officer, North Central Railway, Allahabad Division, Nawab Yusuf Road, Allahabad.

..... Opposite Party

Present for the Applicant : Shri Amrendra Srivastava

Present for Opposite Party : Shri Arun Kumar Gupta

**ORDER**

**(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)**

Learned counsel for the applicant made a statement at the Bar that the order of this Tribunal dated 24.04.2018 has been complied with by the respondents.

2. In view of the statement of the learned counsel for the applicant, contempt petition is dismissed. Notice issued to the opposite party is discharged.

**Member-J**

**Member-A**

Anand...